

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/197/CHE/2021 IN CP/565/IB/2017
NAME OF PETITIONER : G V Ravikumar (Liquidator) of M/s Air Carnival Pvt Ltd
NAME OF RESPONDENT : S I Nathan (Suspended Director)
SECTION : Sec 19(2) & 60(5) of IBC 2016

ORDER

The Applicant / Liquidator is represented by Mr. B. Ramana Kumar, Advocate along with the Liquidator Mr. G.V. Ravikumar through video conferencing platform.

List this matter on **13.09.2021** for hearing and disposal.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)